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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 11483/2024**

RAKESH KUMAR GUPTA

.....Petitioner

Through: Mr. Ashish Mohan, Sr. Adv., Mr. Aditya Sikka, Mr. Meghav Gupta, Ms. Onshi Jakhar and Mr. Digvijay Singh, Advs.

versus

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA & ANR.

.....Respondents

Through: Mr. Vikas Mehta, Ms. Nikita Grover and Mr. Kartik Pandey, Advs. for R-1.
Mr. Dhananjay Jain, Adv. for impleader (through v/c)

CORAM:

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER

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16.01.2025

CM APPL.55011/2024 (u/O 1 R 10 CPC)

1. This is an application filed by the applicant / CBM Constructions LLP seeking impleadment as respondent no.3 in the present petition.
2. The application is not opposed by respective counsel. The same is accordingly allowed. Let an amended memo of parties be filed by the petitioner within a period of three days
3. List on 10.02.2025.

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4. The respondent no.3 is directed to file a reply within a period of two weeks from today.



5. List on 10.02.2025 at 04.00 PM.

JANUARY 16, 2025/cl

SACHIN DATTA, J